
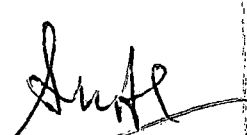


C.A.T. Bench, Jaipur

Date of Order	Orders
<p>10.5.2001</p> <p>copy sent to applicants vide 9744 dated 29.5.2001</p>	<p>Mr. Ajay Pratap Singh, counsel for the applicant seeks to withdraw this OA with a liberty to file fresh, if so advised.</p> <p>In view of his submissions made before us, we dispose of this OA as withdrawn with a liberty to file a fresh, if so advised.</p> <div style="display: flex; justify-content: space-around; align-items: flex-end;"> <div style="text-align: center;">  (N.P. NAWANI) Adm. Member </div> <div style="text-align: center;">  (S.K. AGARWAL) Judl. Member </div> </div>